

रदार और माईकी बेक संयन्त्र के निर्माण के लिए एक नई यूनिट प्रायोजित की गई है।

खान पदार्थों, संघटकों और बैटूती साज-सामान के विकास से संबंधित प्रायोजनाओं की एक संख्या देश की विभिन्न अनुसन्धान प्रयोगशालाओं को सौंपी गई है। साज-सामान से अभिविन्ध्यस्त विकाम वर्ग उद्योग में स्थापित किए गए हैं। भाभा रिपोर्ट में दिए गए अवधि विस्तार के अन्तर्गत देश को रक्षा वैद्युती माजसामान क्षेत्र में आरम्भ-निर्भर बनाने के उद्देश्य से यह महत्वपूर्ण पग उठाए गए हैं।

(ख) स्पून-रूपेण स्ट्रेटिजिक उद्देश्यों के लिए आवश्यक साजसामान राजकीय क्षेत्र के कारखानों में निर्माण के लिए आयोजित किए जाने हैं। उपयुक्त हालतों में साज-सामानों का निर्माण निजी क्षेत्र के उद्योगों में भी होगा।

श्री महाराज सिंह भारती : मैं यह जानना चाहता हूँ कि भाभा कमेटी ने सुरक्षा के लिए इलेक्ट्रॉनिक सामान बनाने के सम्बन्ध में जो सिफारिश की है, क्या उस में वह सामान पब्लिक सेक्टर में बनाने की सिफारिश की गई है या प्राइवेट सेक्टर में। कमेटी ने यह सामान बनाने के सम्बन्ध में जो अवधि निर्धारित की है, क्या हम उस के हिसाब में चल रहे हैं और क्या उस के मुताबिक वह सामान बन जायेगा ?

श्री ल० ना० मिश्र : हम शिड्यूल के अनुसार चल रहे हैं। फालो-अप एक्शन प्लेन के लिए हमने डा० साराभाई के नेतृत्व में एक कमेटी बना दी है। जहाँ तक पब्लिक सेक्टर और प्राइवेट सेक्टर का प्रश्न है, उत्तर के भाग (ख) में कहा गया है कि यह सामान विभेयनया पब्लिक सेक्टर में बनाया जायेगा, लेकिन जहाँ हम ऐसा न कर सके या जहाँ पर जरूरी हो, वहाँ हम यह काम प्राइवेट सेक्टर को भी दे सकते हैं।

श्री महाराज सिंह भारती : क्या यह सच है कि भाभा कमेटी ने पूरे देश के लिए

तीन लाख इंजीनियरों को प्रशिक्षण देने की बात कही थी और उन में सुरक्षा के लिए जितने इलेक्ट्रॉनिक इंजीनियर तैयार करने की सिफारिश उस में की थी, हम निर्धारित अवधि में उतने इंजीनियर को प्रशिक्षित नहीं कर पायेगे और इस प्रकार हम शिड्यूल में बहुत पीछे हों ?

श्री ल० ना० मिश्र : हम ने इस सम्बन्ध में एक फेज प्रोग्राम बनाया है। हम ने दो नये प्लांट खड़े किये हैं। हम ने भारत इलेक्ट्रॉनिक्स और टेमीफोन इंडस्ट्रीज को बढ़ाया है। हम ने उनमें उन लोगों को लगाया है और हम कार्यक्रम के अनुसार चल रहे हैं।

SHRI N. K. SOMANI : Is the Government aware of the statement made by Dr S. Bhagavantam that at the present rate of development of the electronics industry, the gap between our requirements and the production facilities would be of the tremendous order of Rs 1,400 crores in the next ten years, which will not only jeopardise our defence needs, but would also serve very ill the other requirements of our country ?

SHRI I. N. MISRA : No, Sir, that is not the position. According to our present programme, if we are able to follow it up, by 1971 we will be self-sufficient so far as defence requirements are concerned, and so far as our other requirements are concerned, we should be self-sufficient by 1975.

AMENITIES TO JAWANS AND OFFICERS IN FORWARD AREAS

'127 SHRI RANDHIR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to extend certain incentives and amenities to the Jawans and officers of the Indian Armed Forces serving in the forward areas on high altitudes or in hard conditions in the matter of better food and clothing, double leave facilities, recreation and transport facilities;

(b) if so, from what date; and

(c) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) Orders already exist for issue of extra rations and extra clothing for Defence Services Personnel serving in the forward areas on high altitude or in un-congenial conditions. As regards leave of persons employed in the forward areas, it commences and terminates from or at the transit camp and not from their duty stations. These camps are normally at the rail-heads. There is no proposal to grant any further leave concessions. *Per capita* amenity grants and entertainment parties for the recreation of the troops in the forward areas are already available but the question of increasing them is under examination. Under the existing orders regarding field service concessions, officers and jawans serving in forward areas are entitled to free conveyance of their families and baggage from the previous duty station to a selected place of residence in India, or to retention of married accommodation by their families at the previous duty station. No further proposal in this connection is under consideration.

(b) It is not possible to indicate any firm date in the case of the proposals under consideration referred to above

(c) Does not arise.

श्री रणधीर सिंह : हमारे देश के ब्रह्मदुर अफगर और जवान जो देश के सरहदों पर तैनात हैं या तो देश की या भगवान की बान के सिवाय और कोई बान उनके दिमाग में नहीं होती या कभी-कभी याद उन्हें आती है तो अपनी औरतो की और बच्ची की याद आती है। तो क्या मिनिस्टर माहब से मैं आपकी मार्फत यह पूछू कि क्या उनके बच्चों को, उनके घर वालों को, उन के रिश्तेदारों को तालीम के मामले में, नौकरी के मामले में, हाउसिंग फॉसिलिटीज के मामले में और साथ ही माय लिटिमेसन से बचने के मामले में कोई खान प्रोटेक्शन दी जायगी या रियायत दी जायगी, ऐसी कोई तजवीज सरकार के सामने है ? यदि है तो क्या ?

MR. SPEAKER : The main question was that, but anyway, you might answer it.

SHRI SWARAN SINGH : I would welcome greatly the grant of all the facilities that the hon. Member has mentioned. Some of them can be undertaken by non-official organisations like Aid to families of Soldiers who are serving. About the educational facilities, the State Governments have extended educational facilities to the children of those jawans who are serving in the armed forces. I would appeal to the hon. Members and this House to persuade the State Governments to give more amenities.

श्री रणधीर सिंह : मेरा दूसरा सवाल यह है कि क्या उन जवानों को और अफगरो को जो छुट्टी मिलती है, उस से डबल छुट्टी जो एनावेस अब मिलते हैं, उस से डबल एनावेस और जो तनक्वाह मिलती है उस से डबल तनक्वाह देने की कोई तजवीज है क्योंकि एक चपरासी को जो यहाँ तनक्वाह मिलनी है दिल्ली में वह एक ब्रह्मदुर सिपाही की तनक्वाह से इयोडी है, तो ऐसी हालत में जो 15-15 और 20-20 हजार की बुलन्दी पर बैठे हुये मोर्चों पर देश की और 50 करोड़ इन्सानों की अपनी जान हथेली पर रख कर चौकीदारी करने हैं उनकी डबल तनक्वाह, डबल एनावेस और छुट्टी की डबल करने की बात कोई तजवीज है ?

MR. SPEAKER . Is there any proposal like that ?

SHRI SWARAN SINGH . There is no such proposal to double their salaries and all that.

SHRI GIRRAJ SARAN SINGH : May I enquire from the Minister whether he has any proposal to shorten the length of time that there is for various units to spend in the forward areas and see that the rotation would be a bit faster than it is now ?

SHRI SWARAN SINGH . It is a suggestion for action and I will pass it on to those who are in charge of this question

श्री गुंजा० झा : मैं आप के जरिए मंत्री महोदय से पूछना चाहूंगा कि क्या वह सही है कि फारबई एरियाज में बहुत से अफगर ऐसे

है कि जिन को पांच-पांच साल छ-छ साल तक घर जाने की इजाजत नहीं दी जाती है जिस की वजह से उन को और बड़ा ने सिपाहियों को एक खास किस्म की बीमारी पैदा हो गई है और जिस की रिपोर्ट गवर्नमेंट आफ इंडिया को फार्वर्ड एरिया के अफसरों ने की है। क्या इसकी तरफ ध्यान गवर्नमेंट आफ इंडिया का गया है और क्या इन के मृतान्त्रिक कोई बात सोची जा रही है कि गिपहिया, अफसरों और जवानों के लिये ऐसा इन्तजाम किया जाय कि वह कम से कम साल में दो मर्तबे नहीं तो एक मर्तबे जरूर घर हो जाय ?

SHRI SWARAN SINGH They are entitled to annual leave for two months in a year even in the forward areas. I would like to know from the hon Member if he has got any information to the contrary he might pass it on to me. Without specification I cannot look into this.

की मु० छ० खां अध्यक्ष महोदय मर मवाल वा जवाब नही हुआ। यह गिपोर गवर्नमेंट आफ इंडिया को गई है। हम गए ह फारवर्ड एरिया के विजिट पर

MR SPEAKER You pass it on. He is prepared to accept it.

SHRI NAMBIAR May I know whether the Government are considering the question of granting pension to the bereaved families of those other ranks working in forward areas who might have been killed not by direct combat duties but in the process of performing their day-to-day duties ?

SHRI SWARAN SINGH This question of extending some enhanced pensionary benefits to various categories is a separate question altogether. It does not arise out of this.

SHRI RANGA May I know whether service in forward areas is being treated as a punishment for those people just as it happens in civil jobs that when some people are not supposed to be satisfactory in their behaviour or who are inconvenient they are posted to punishment posts ? Why is it that when

the suggestion was made by Mr. Randhir Singh and another Congress member that additional allowances should be given to these people serving in forward areas, Government are not prepared to give any proper consideration to it ? The minister simply says, it is not under consideration. That is not the way to inspire or enthuse these people.

SHRI SWARAN SINGH Being posted to the forward areas is not a matter of punishment, but it is a matter of great honour for all of them who are there to defend the country. I would like all sections of the House to view it in that form and not to have this sort of approach to this question.

SHRI RANGA It is for the Defence Minister to realise that.

SHRI SWARAN SINGH I realise that and I will be happy if hon members opposite also realise it in the same spirit. I am fully in agreement with the suggestion that those who are serving in forward areas whether jawans or officers, require our special attention. It is for this reason that extra clothing, extra ration and other facilities are extended to them. But the question that was put to me was whether there was any proposal to double their salaries and allowances. Because there is none I had to say that there is no such proposal. All this depends on the overall resources also which are available to the country. It is a very happy thing that our soldiers, officers and men of the armed forces are motivated by a patriotic feeling and it is our duty to look after their requirements. And we are doing our best within our resources.

SHRI D C SHARMA May I know how the minister is going to bridge the wide gap that exists between the food clothing etc given to the officers and those given to the jawans ? I have been receiving so many letters from the jawans serving in forward areas saying that some of the items of food and clothing which are given to the officers are denied to them.

SHRI SWARAN SINGH I will suggest to the hon member, if he has no objection to pass on those letters to me.

SHRI D. C. SHARMA : I will not pass on those letters, because you will punish them and victimise them.

SHRI BAL RAJ MADHOK : The minister said that facilities for education of the children of the soldiers serving in forward areas should be given by the State Governments. Is it not a fact that the Central Government gives some allowance to the soldiers in forward areas for the education of their children? It does not serve any purpose. Why not this Government itself take the responsibility of asking the State Governments to provide facilities or open special schools where the children of these soldiers can get education without any difficulty?

SHRI SWARAN SINGH : I do not think it is necessary to open special schools because most of the children of these serving soldiers would be scattered in different parts of the country. What would be more practical would be to give them concessions in the form of fees or give them scholarships. I know it as a matter of fact that several State Governments have already granted these concessions. They have granted fee concessions and also some scholarships. We are all the time persuading the State Governments to extend more and more of these concessions.

WRITTEN ANSWERS TO QUESTIONS

ट्रांसमीटरों का निर्माण

* 125. श्री बिभूति मिश्र : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का विचार यूगोस्लाविया के सहयोग से, ट्रांसमीटरों के निर्माण के लिये एक कारखाना स्थापित करने का है;

(ख) यदि हाँ, तो इस दिशा में क्या प्रगति हुई है;

(ग) निर्माण कब तक आरम्भ होगा;

(घ) प्रस्तावित कारखाना किस स्थान पर लगाया जायेगा; और

(ङ) योजना का व्यौरा क्या है ?

प्रतिरक्षा संरक्षण में राज्य मंत्री (श्री ए. ए. शर्मा) : (क) जी, नहीं।

(ख) से (ङ). प्रश्न नहीं उठता।

RETURN OF NAGAS FROM CHINA

* 128. **SHRI CHENGALRAYA NAIDU :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that 150 Nagas who had gone to China during April, 1967 returned to India in October, 1967 after getting training along with arms and ammunition;

(b) if so, whether they have been captured by the Indian Security Forces; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) According to information available with the Government of India, three groups of underground Nagas entered China via Burma during the period November, 1956 to April, 1967. Some of them have since returned. No precise information about the quantum of arms ammunition or other assistance received by them is available.

(b) and (c). Constant vigilance is being maintained to prevent clandestine movement of the underground across our borders. Due to the difficult terrain and the vastness of the area some underground Nagas, who normally move in small numbers, do manage to sneak in and out of India.

TALKS WITH PAKISTAN

* 130. **SHRI HEM BARUA :**
SHRI BIBHUTI MISHRA :
SHRI S. C. SAMANTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to hold talks with Pakistan over certain mutual problems;

(b) if so, the subjects on which talks are proposed and Pakistan's response to the proposed talks; and

(c) whether any date and venue have been fixed for the talks ?